

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP No. 51(ND)/2017

IN THE MATTER OF:

Mr. Kamal Kishore Somani & Ors.

.... **APPLICANT / PETITIONERS**

v.

M/s SPA Capital Advisors Ltd. & Ors.

.... **RESPONDENTS**

SECTION:

Under Section 241, 242 & 244

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

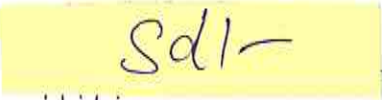
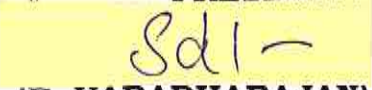
For the Petitioner(s) : Mr. Rajeev Kumar, Advocate

For the Respondent(s) : Mr. Ankit Singal, Advocate for Respondent No. 1

ORDER

The parties have sought adjournment on the ground that talks for amicable settlement are going on.

List the matter for further consideration on 16th October, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER(JUDICIAL)

19.09.2017
V. Sethi